

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 56

MA 717/2018 in C.P 383/2017

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH(Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.01.2023**

NAME OF THE PARTIES: - **Emerate Moon International Ltd V/s Degee
Software Pvt Ltd**

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : Aditya Raut i/b N.N. Amin and Co.

Section 5, 92, 13, 241 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 21.03.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare